

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 458
ANSWERED ON 30/11/2021

WORKERS UNDER MGNREGS

458. SHRI PRADYUT BORDOLOI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on the number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) new job cards issued between 2014 and 2021, if so, the details thereof, Statewise and year-wise;
- (b) whether the Government has data on the total number of active job cards issued and total number of active workers between 2019-2021, if so details thereof, year-wise;
- (c) whether there is a gap between the total number of active job cards issued and active workers, if so, the reasons therefor;
- (d) the reasons for persistent delays in clearing the payments to workers long after they have performed the labour and who are entitled to their pay owing to a funds crunch later in the fiscal year; and
- (e) the steps taken by the Government to ensure that workers are paid their MNREGS wages on time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of new job cards issued from financial year (FY) 2014-15 to FY 2021-22 (as on 26.11.2021) under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is given at **Annexure**.

(b) & (c): The job cards of those who seek employment on that basis, are counted among active job cards. Separate active job cards are not issued. In an active job card for a household, there can be more than one active worker because of which, the number of active workers can be more than the number of active job cards. The details of active job cards and active workers under Mahatma Gandhi NREGA in the financial years 2019-20, 2020-21 and 2021-22 is given below:

Financial Year (FY)	2019-20	2020-21	2021-22
Number of active job cards (in Crore)	8.12	9.45	9.81
Number of active workers (in Crore)	15.03	15.11	15.11

(d) & (e): Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry seeks additional funds as and when required for meeting the demand for work on the ground.

If the proposal for 2nd Tranche is submitted after 1st October, then the Audit Report and Audited Utilization Certificate (UC) of the previous financial year is also required to be submitted. The funds can only be released after receipt of Audited UC and Audit report of previous financial year. Some of the States are delaying the submission of Audit reports and other required documents for funds release resulting in overall delay of fund release.

As per the provision of the Act, the beneficiaries are entitled to get wage payment within 15 days of closure of Muster Roll of the work. Government of India has also issued a detailed SOP to the State to ensure timely wage payment.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.458 dated 30.11.2021

States/UTs-wise details of new job cards issued under Mahatma Gandhi NREGA

Sl. No.	State/UT	Number of new job cards issued							FY 2021-22 (as on 26.11.2021)
		FY 2014-15	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	
1	ANDHRA PRADESH	211638	220789	333461	302954	275281	154183	602725	327594
2	ARUNACHAL PRADESH	9779	8379	13529	11779	13025	19787	25917	22049
3	ASSAM	169348	328883	364403	285020	246548	369370	611774	204195
4	BIHAR	296406	849993	1340198	1141114	1159648	1350732	2326161	2076350
5	CHHATTISGARH	30220	103966	200980	275625	174202	169802	400060	63255
6	GOA	978	938	506	673	129	164	907	369
7	GUJARAT	97471	135173	315856	341207	246558	189612	510027	111884
8	HARYANA	39509	35788	116456	59842	45912	59063	172826	45908
9	HIMACHAL PRADESH	22707	24005	53733	36437	39310	36939	86341	58417
10	JAMMU AND KASHMIR	39024	68910	63971	90022	67235	69158	115959	35604
11	JHARKHAND	67782	146961	572097	459184	292434	362829	1471000	240208
12	KARNATAKA	235397	358250	432830	469872	509347	356331	735832	428762
13	KERALA	198855	196157	161235	130871	172556	140131	270326	157671
14	LADAKH			0	0	0	1167	1933	819
15	MADHYA PRADESH	74268	192583	355597	484216	438495	480673	1658404	498688
16	MAHARASHTRA	203241	339937	521014	762201	353075	248537	936272	1849643
17	MANIPUR	14218	19019	12924	12749	22967	8041	22059	9218
18	MEGHALAYA	25907	17526	34564	31232	41654	31649	32179	20463
19	MIZORAM	20510	13755	5981	5476	7734	11609	15916	5955
20	NAGALAND	9410	2380	4892	9612	4682	11648	11844	5595
21	ODISHA	134874	174447	242608	365951	214270	466506	1004664	569420
22	PUNJAB	48526	101581	101754	242850	141450	157978	222719	70636
23	RAJASTHAN	108979	257755	429182	362486	453603	400325	1017791	324801
24	SIKKIM	2875	3328	3082	2151	2068	2272	3196	1169
25	TAMIL NADU	0	0	270073	228731	205986	220572	535182	245557
26	TELANGANA	93095	149541	195618	276950	146885	128100	349340	87818
27	TRIPURA	7136	9584	10062	9164	17602	10870	17394	17910
28	UTTAR PRADESH	383932	1291456	1159097	813695	678827	894432	4207812	1436193
29	UTTARAKHAND	51101	58103	58720	46430	39345	45459	115612	22330
30	WEST BENGAL	235377	335636	354590	434105	223712	552903	1656376	809321
31	ANDAMAN AND NICOBAR	1126	813	1006	262	427	518	1185	108
32	LAKSHADWEEP	55	19	30	52	38	24	13	17
33	PUDUCHERRY	858	744	2221	4049	2030	1949	3751	1268
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3	0	3	5908	187	0	126	6667
	Total	28,34,605	54,46,399	77,32,273	77,02,870	62,37,222	69,53,333	1,91,43,623	97,55,862

(As per MIS)

